## EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of unsecured financial creditors (other than financial creditors belonging to any class of creditors); Date of Commencement of CIRP: March 28 2024; Updated List of Creditors as on January 8, 2025

							S.No			
							Name of creditor			
							Identification No.			
							Date of receipt	Details of claim received		
							- F		, ,	
							Amount of claim admitted			
							Nature of claim			
							Amount covered by guarantee	Details of claim admitted		
	THE PROPERTY OF THE PROPERTY O						Whether related party?	(tted		
							% of voting share in Cot			
							Amount of contingent claim			
							Amount of any mutual contingent dues, that claim may be ser-	5		
							Amount of claim not admitted			
							of claim under verificati on			
				,			m Remarks, if r any		(Amount in ₹)	

